Fourteenth Loksabha

Session: 9 Date: 05-12-2006

Participants: Elangovan Shri E.V.K.S., Purandareswari Smt. Daggubati, Jaiswal Shri Shriprakash, Mahabir Prasad Shri, Gavit Shri Manikrao Hodlya, Kumar Shri Ashwani, Handique Shri Bijoy Krishna, Vaghela Shri Shanker Sinh, Ramesh Shri Jairam

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Title: Papers laid on the Table of the House by members/Ministers.

लघु उद्योग मंत्री तथा कृि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं।

(Placed in Library. See No. LT 5133-5151/2006)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to

lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5152/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shrimati Renuka Chowdhury, I beg to lay on the Table:

(1) A copy of the National Commission for Protection of Child Rights Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 450(E) in Gazette of India dated the 31st July, 2006 under sub-section (3) of section 35 of the Commissions for Protection of Child Rights Act, 2005.

(2) A copy of the Protection of Women from Domestic Violence Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 644(E) in Gazette of India dated the 17th October, 2006 under sub-section (3) of Section 37 of the Protection of Women from Domestic Violence Act, 2005.

(Placed in Library. See No. LT 5154/2006)

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटलपर रखता हूं।

- (1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) रिहैबिलिटेशन प्लांटेशन्स लिमिटेड, पुनलूर के वी 2005-06 के कार्यकरण की सरकार द्वारा समीक्षा।

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(Placed in Library. See No. LT 5155/2006)

- (2) (एक) रिपैट्रिएट्स कोआपरेटिव फाइनान्स एण्ड डेवलपमेंट बैंक लिमिटेड (आरईपीसीओ बैंक), चेन्नई के वी 2005-06 के वार्कि प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) रिपैट्रिएट्स कोआपरेटिव फाइनान्स एण्ड डेवलपमेंट बैंक लिमिटेड (आरआईपीसीओ बैंक) , चेन्नई के वर्ष 2005-06 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 5156/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I begto lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony. New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of National Foundation for Communal Harmony, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5157/2006)

- (1) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2005-2006, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5158/2006)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Cotton Corporation of India Limited, Mumbai, for the year 2005-2006.
 - (ii) Annual Report of the Cotton Corporation of India Limited, Mumbai, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5159/2006)

- (b) (i) Review by the Government of the working of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2004-2005.
 - (ii) Annual Report of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of (2) above.

(Placed in Library. See No. LT 5160/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I begto lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2005-2006.

(Placed in Library. See No. LT 5161/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) Statement regarding (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2005-2006.

(Placed in Library. See No. LT 5162/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Banglore, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) Statement regarding (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Banglore, for the year 2005-2006.

(Placed in Library. See No. LT 5163/2006)

(4) A copy of the intellectual Property Appellate Board (Group 'C' and Group 'D' Posts) Recruitment Rules, 2006 (Hindi and English Versions) published in Notification No. G.S.R. 647 (E) in Gazette of India dated the 19th October, 2006 under sub-section (4) of section 157 of the Trade Marks Act, 1999.

(Placed in Library. See No. LT 5164/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I begto lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5165/2006)

- (b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5166/2006)

- (c) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the PEC Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5167/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5168/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Capexil, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Capexil, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5169/2006)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council (Pharmexcil), Hyderabad, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council (Pharmaceil), Hyderabad, for the year 2005-2006.

(Placed in Library. See No. LT 5170/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council (Plexconcil), Mumbai, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council (Plexconcil), Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5171/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I begto lay on the

Table -

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Patna, for the year 2003-2004, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2003-2004.
 - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5172/2006)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Kohima, for the year 2000-2001, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 5173/2006)

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Kohima, for the year 2001-2002, together with Audit Report thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 5174/2006)

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Kohima, for the year 2002-2003, together with Audit Report thereon.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 5175/2006)

- (9) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2004-2005, together with Audit Report thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 5176/2006)

(11) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2005-2006, together with Audit Report thereon.

(Placed in Library. See No. LT 5177/2006)

- (12) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2002-2003, together with Audit Report thereon.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library. See No. LT 5178/2006)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2004-2005.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2004-2005, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Allahabad, for the year 2004-2005.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5179/2006)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi for the year 2004-2005, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi for the year 2004-2005.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library. See No. LT 5180/2006)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2001-2002.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2001-2002.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library. See No. LT 5181/2006)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawl, for the years 2003-2004 and 2004-2005.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawl, for the years 2003-2004 and 2004-2005.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library. See No. LT 5182/2006)
